

Declaration of Assets and Liabilities

Year ~~2020~~ -2021

I, SURENDRA PRASAD SINGH, Son/Daughter of SHRI JAGDEV YADAV, aged 54 years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Assistant of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|--|--|------------------|------------------|-----------------------|
| (i) | Cash | 20,000/- | Shanti devi 10,000/- | Sunil Kumar | Pappu Kumar | Arpana Kumari |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | Rs. 46,000/- (SBI SB A/c) | Rs. 5,000/- (PNB SB A/c) | NIL | NIL | NIL |
| (iii) | Bonds, Debentures and Shares in companies | NIL | NIL | NIL | NIL | NIL |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc. | Rs. 1,00,000/- per annum premium for SBI life | NIL | NIL | NIL | NIL |
| (v) | Motor Vehicles (details of make, etc.) | Motor Car BR01CN/1695 | NIL | NIL | NIL | NIL |
| (vi) | Jewelry (give details of weight and value) | Gold 20 gm. value as on 05.02.2021- Rs.98,000/-Silver-40 gm. Value-29,200/- | Gold 200 gm. Rs. 9,80,000/- Silver 70 gm Rs. 51,100/- | NIL | NIL | NIL |
| (vii) | Other assets, such as values of claims / interests | 4 Cows | Home Appl. | NIL | NIL | NIL |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|------|---|------------------|------------------|-----------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | NIL | Khata No.- 1533, Than a No.-122 Plot No.- 8205,8206, 8366,8079, 3594 value- 81,60,000 | NIL | NIL | NIL |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | NIL | NIL | NIL | NIL | NIL |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (iv) | Houses /Apartments, etc. - Location(s) - Survey /door number(s) | NIL | NIL | NIL | NIL | NIL |

S. Surendra Prasad Singh

| | | | | | | |
|-----|--|-----|-----|-----|-----|-----|
| | - Extent (Total measurement) - Current market value | | | | | |
| (v) | Others (such as interest in property) | NIL | NIL | NIL | NIL | NIL |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on 05.02.2021 |
|---------|---|---|---|
| (a) | (i) Loans from Banks | SBI, Patna RS-14,00,000/- HDFC Patna Rs-4,00,000/- | SBI-14,00,000/- HDFC Patna Rs-4,00,000/- |
| | (ii) Loans from financial institutions | NIL | |
| | (iii) Government Dues: | | |
| | (a) dues to departments dealing with government accommodation | | |
| | (b) dues to departments dealing with supply of water | | |
| | (c) dues to departments dealing with supply of electricity | | |
| | (d) dues to departments dealing with telephones | | |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | | |
| | (f) Other dues, if any | | |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | PAN- AFQPY4488R | |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | | |
| | (iii) Sales Tax [Only in case of proprietary business] | | |
| | (iv) Property Tax | | |

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- M (M/F)

Date of Birth :-

Class/Group :- (A/B/C)

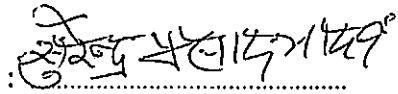
Cadre :- Bihar Legislative Assembly Secretariat Service

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- Madhubani

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature



Name of Employee : SURENDRA PRASAD YADAV

Designation : Assistant

Department : BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: 08.02.2021

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.